

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 22
CP No. 96/7(7)/PB/2022

IN THE MATTER OF:

Mr. Hiralal Vaishanav	...	Applicant/Petitioner
Vs		
B N G Global India Ltd & ors.	...	Respondent

Order under Section 7(7) of the Companies Act, 2013.

Order delivered on 02.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Naveen R. Nath, Mr. Pranav Khanna, Ms. Gayatri
Virmani, Advs.
For Respondent : Mr. Vibhor Kapoor, Adv. for R7

ORDER

Ld. Counsel for the petitioner appeared.

Ld. Counsel Mr. Vibhor Kapoor for Respondent No. 7
appeared physically.

Await the appearance of the other respondents.

At the request, list the matter again **on 04.07.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)